

1	2	3
9	National Jute Manufactures Corporation Ltd.	1
	Transport Services	
10	Central Inland Water Transport Corpn. Ltd.	370
	Transportation Equipment	
11	Hooghly Dock and Port Engineers Ltd.	478

as per definition of BRPSE

Deregulation of diesel price

4456. SHRI NARESH AGRAWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has deregulated the price of diesel for bulk consumers;
- (b) if so, the details of the new prices;
- (c) the quantum of subsidy Government plans to save from this step;
- (d) whether Government has studied the impact of this step on inflation and prices of essential commodities and services;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) In order to reduce under recovery of the Public Sector Oil Marketing Companies (OMCs), the Government has, *inter-alia*, authorized the OMCs to sell diesel to all consumers taking bulk supplies directly from the installations of the OMCs at the non-subsidized market determined price effective 18th January, 2013. Now, OMCs are not eligible to any subsidy on such direct sale of diesel to bulk consumers. The current price of retail price of diesel at Delhi effective 1st May, 2013 is Rs.48.67/- litre whereas price of bulk diesel is Rs.51.81/- litre.

(c) As per the press release issued by Indian Oil Corporation Limited on 17.1.2013, based on the then prevailing price and volume, the under-recovery of the OMCs was to reduce by Rs.15,000 crore per annum.

(d) to (f) Diesel has a weightage of 4.67 in the Whole Sale Price Index (WPI) which is the highest among the 670 commodities of WPI Index. For each Rupee increase in diesel price, the WPI index is estimated to increase by around 0.12%.

However, primary objective behind the pricing reforms undertaken by the Government is the growing imperative for fiscal consolidation, the need for reducing the subsidy burden on petroleum products so as to allocate more funds to social sector schemes for the common man and for ensuring country's energy security in the long term.

New sites for production of petro products and natural gas

†4457. SHRI THAAWAR CHAND GEHLOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the production of petroleum products and natural gas in the country during the past three years, year-wise along with the names of the production sites and the quantum of production from each of these sites;

(b) whether new sites have also been discovered for production of petroleum products and natural gas; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) State-wise and year-wise details of production of crude oil and natural gas in the country during the last three years (2010-11 to 2012-13) is given in the Statement-I (*See* below).

The product-wise details of production of petroleum products during last three years is given in the Statement-II (*See* below).

(b) and (c) During last three years (2010-11 to 2012-13), total 131 hydrocarbon discoveries have been made by Oil & Natural Gas Corporation Ltd. (ONGC), Oil India Ltd. (OIL) and Private/Joint Venture (Pvt/Jvs) companies in the States of Assam, Andhra Pradesh, Gujarat, Mizoram, Rajasthan, Tamil Nadu, Tripura and in offshore areas of the country.

†Original notice of the question was received in Hindi.